

HIGH COURT OF SIKKIM
Record of proceedings

Crl. M. C. No. 02 of 2024

MANI KUMAR SUBBA & ANR.

.... PETITIONERS

VERSUS

STATE OF SIKKIM

.... RESPONDENT

Date: 24.05.2024

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioners : Mr. A. Moulik, Senior Advocate with
Mr. Yam Kumar Subba, Advocate.
Mr. Ranjit Prasad, Advocate.

For Respondent : Mr. S. K. Chettri, Government Advocate.
Mr. Sujan Sunwar, Assistant Government
Advocate.

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After arguing this matter for sometime the learned Senior Counsel for the petitioners seeks to withdraw this matter with liberty to file afresh. Liberty cannot be granted for the cause which he has brought before this Court. However, if he has any fresh cause which may be challenged, no liberty need be granted.

Judge